

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW DELHI

O.A. No. T.A. No. 434

1989

DATE OF DECISION	16-10-89
Petitioner -	
Advocat	te for the Petitionerts)
Versus	
Respone	dent
Advocate f	or the Respondent(s)

CORAM I

The Hon'ble Mr. B. N. Jaya Rinnie, via chirama (+)

The Hon'ble Mr. Jaya Rinnie, via chirama (+)

- 1. Whether Reporters of local papers may be allowed to see the Judgement? No
- 2. To be referred to the Reporter or not?

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- 3. Whether their Lordships wish to see the fair copy of the Judgement? V~
- 4. Whether it needs to be circulated to other Benches of the Tribunal?
 MGIPRRND-12 CAT/86-3-12-86-15,000

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B&R

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAB BENCH AT HYDERABAD

O.A.No.434 of 1987

Date of Order: 16-10-1989.

V.B.Rama Rao

...Applicant.

Versus

The Director General of Posts, New Delhi and 2 others

...Respondents

Counsel for the Applicant : Shri K.S.R.Anjaneyulu, Aprocete.

Counsel for the Respondents: Shri J.Ashok Kumar, 5 c For Postar Dept.

CORAM :

HONDURABLE SHRI B.N.JAYASIMHA : VICE-CHAIRMAN HONDURABLE SHRI D.SURYA RAO : MEMBER (JUDL) (1)

(Judgment of the Bench dictated by Hon'ble Shri B.N.Jayasimha, Vice-Chairman)

This is an application filed by a postal employee questioning the order No.SSP/Con/2 dated 09-02-1987 passed by the 3rd respondent imposing the penalty of premature retirement from service under the rule 56(3) of the Fundamental Rules.

for the applicant

2. We heard the learned counsel/Shri K.S.R.Anjansyulu

and Shri J.Ashok Kumar, learned Standing Counsel for the

Department. Shri Ashok Kumar stated that the impugned

by the respondents to the order has been revoked/and the application to therefore

contd....2...

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applicant has already filed a fresh application and only issue Subsquely questioning the later impugned order. In the circumstances the application is dismissed as having become infractuous. There will be no order as to costs.

(B.N.JAYASIMHA) Vice-Chairman Contract Con

(D.SURYA RAD)
Member (J)(I)

Dt. 16th October, 1989. Dictated in open court.

AVL.

DEPUTY REGISTRAR (J)

To:

- 1. The Director General of posts, New Delhi.
- 2. The Post Master General, AndhraCircle, Hyderabad.
- The Senior Superintendent of post offices, Amalapuram.
- 4. One copy to Mr.K.S.R.Anjaneyulu, Advocate, 1-1-365/A Bakaram, Hyderabad-500 020.
- 5. One copy to Mr.J.Ashok Kumar, SC for postal Department, CAT, Hyderabad.
- 6. One spare copy.

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